NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 125/252/HDB/2017
NAME OF THE COMPANY	Read Abroad Consultants Private Ltd
NAME OF THE PETITIONER(S)	Read Abroad Consultants Private Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VANDANA MEHRI	MANAGING	readabroad@gmail.c.	* try

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mrs. Vandana Mehra, Managing Director for the petitioner company. Registry is directed to issue notice to the ROC to submit his report.

Post the Case on 23.11.2017.

Member (Technical)

Member (Judicial)

